

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

33. **IA(COMPANIES.ACT)/23(MB)2024
IN CP/116(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.05.2024**

NAME OF THE PARTIES:

Avidhrt Inc
Vs
Avidhrt India Pvt Ltd

SECTION: 271-273 OF THE COMPANIES ACT, 2013

ORDER

1. Ms. Priyanka Jain, Ld. Counsel for the Applicant present. None for the Respondent.
2. Registry is directed to issue Court Notice to the Respondent in the application indicating the next date of hearing.
3. List this matter for hearing on **27.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)